

## DISTRICT & SESSIONS COURT, DIU

No. 02-/2021

Date: 13/04/2021

- Read: 1) Hon'ble Bombay High Court Letter No. Insp-1/30/2021 dated 5<sup>th</sup> April, 2021 alongwith Circular dated 05<sup>th</sup> April, 2021.  
2) Hon'ble Bombay High Court Letter No. RG/1611/33/2021 dated 9<sup>th</sup> April, 2021.  
3) Hon'ble Bombay High Court Letter No. Insp-1/32/2021 dated 12<sup>th</sup> April, 2021.

### OFFICE ORDER

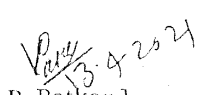
In view of the above mentioned Circular/letter no. 1, Hon'ble Bombay High Court has been pleased to declare that all the Courts shall remain closed on every Saturday till further order means declared Holiday for the subordinate Courts in Judicial District Diu on every Saturday till further order. Accordingly, the undersigned passed order on 6<sup>th</sup> April, 2021 that all the Courts in Judicial District Diu will be closed on 17<sup>th</sup> April, 2021 (Saturday).

In view of the above mentioned letter no. 2, Hon'ble Bombay High Court has been pleased to declare 12<sup>th</sup> April, 2021 as Holiday for the subordinate Courts in Judicial District Diu so as to take precautionary measures and to break chain of corona virus. Accordingly, the undersigned passed order on 10<sup>th</sup> April, 2021 and thereby declared holiday on 12<sup>th</sup> April, 2021 in Judicial District Diu. Instead of 12<sup>th</sup> April, 2021, 12<sup>th</sup> June, 2021 will be working day.

In view of the above mentioned letter no. 3, Hon'ble Bombay High Court has been pleased to declare 15<sup>th</sup> April, 2021 and 16<sup>th</sup> April, 2021 as Holidays for the subordinate Courts in Judicial District Diu so as to take precautionary measures and to break chain of corona virus as well as Hon'ble High Court has been directed to fix any suitable days to compensate these holidays (i.e. of 4 dates – 12/04/2021 and 15/04/2021 to 17/04/2021 on some other days).

Therefore, I the undersigned in view of directions of Hon'ble Bombay High Court is declared holidays on 15<sup>th</sup> April 2021 and 16<sup>th</sup> April, 2021 in Judicial District Diu and so all the Courts functioning in Judicial District Diu shall remain closed on 15<sup>th</sup> April 2021 and 16<sup>th</sup> April, 2021. Instead of 12<sup>th</sup> April, 2021, 15<sup>th</sup> April, 2021, 16<sup>th</sup> April, 2021 and 17<sup>th</sup> April, 2021, 12<sup>th</sup> June, 2021, 26<sup>th</sup> June, 2021, 24<sup>th</sup> July, 2021 and 14<sup>th</sup> August, 2021 will be working days.

This order and above mentioned letters of Hon'ble Bombay High Court shall publish on Notice Board and website of the Court as well as display near entrance gate of the Court for information necessary action for everybody.

  
[ V. P. Patkar ]

Principal District & Sessions Judge,  
Diu

Copy forwarded w.cs. To:

- 1] The Principal District & Sessions Judge, Daman.
- 2] The Principal District & Sessions Judge, Silvassa.
- 3] The District & Sessions Judge-I, Palghar, Dist- Thane.
- 4] The Civil Judge (SD) & C.J.M., Diu.
- 5] The President/Secretary, Diu Bar Association.
- 6] The Public Prosecutor, Diu.
- 7] The Govt. Pleader, Diu.
- 8] The Superintendent of Police, Diu.
- 9] The Asst. Public Prosecutor, Diu.
- 10] The SHO of all Police Station, Diu.
- 11] The Jail Superintendent, Amreli.
- 12] All the Head of Offices, Diu.
- 13] All the Other concerned.